

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1791  
TO BE ANSWERED ON 04.05.2016**

**ENTRY OF INDIA IN NSG**

**1791. SHRI B. SENGUTTUVAN:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Chairman of Nuclear Suppliers Group met the Prime Minister and the External Affairs Minister to discuss about the prospects of India's entry into the influential Nuclear Suppliers Group(NSG) and if so, the details thereof;**
- (b) whether the entry of India into the influential NSG is possible without India having signed the Nuclear Non-Proliferation Treaty and if so, the details thereof;**
- (c) whether India's chance of breaking into the NSG is likely to be spiked by Pakistan or China or by both and if so, the details thereof; and**
- (d) the time-frame by which India is likely to become a member of this Group?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) The Chairman of the Nuclear Suppliers Group (NSG) was in New Delhi in October 2015 for discussions with the Foreign Secretary on NSG and nuclear commerce. He also called on the External Affairs Minister during the visit.**

**(b) India's membership of the NSG is subject to a decision by the NSG members. The NSG took a consensus decision in September 2008 to permit its members to engage in civil nuclear cooperation with India despite India not being a party to the Nuclear Non-Proliferation Treaty (NPT). India's case for membership of NSG stands on its merits.**

**(c) & (d) Deliberations in NSG, including on India's membership are confidential. India is engaged closely with the NSG members on the way forward vis-à-vis its membership.**

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